

Content Details - Courts & Tribunals

LEGAL

1. SUPREME COURT (1950 - Current)

2. ALL HIGH COURTS OF INDIA - Inception of each court - Current

COURT	PERIOD	COURT	PERIOD	COURT	PERIOD
ALLAHABAD	(1874 - Current)	HYDERABAD	(1932 - Current)	MEGHALAYA	(2013 - Current)
BOMBAY	(1860 - Current)	J&K	(1950 - Current)	ORISSA	(1918 - Current)
CALCUTTA	(1860 - Current)	JHARKHAND	(2000 - Current)	PATNA	(1916 - Current)
CHHATTISGARH	(2000 - Current)	KARNATAKA	(1950 - Current)	PUNJAB & HARYANA	(1905 - Current)
DELHI	(1966 - Current)	KERALA	(1929 - Current)	RAJASTHAN	(1948 - Current)
GAUHATI	(1948 - Current)	M.P.	(1916 - Current)	SIKKIM	(1977 - Current)
GUJARAT	(1947 - Current)	MADRAS	(1842 - Current)	TRIPURA	(2013 - Current)
HIMACHAL PRADESH	(1948 - Current)	MANIPUR	(2013 - Current)	UTTARAKHAND	(2000 - Current)

- Full Text Judgments on all subjects of law
- Case Notes
- Citing Reference
- Prior History/High Court Status
- Industry Wise Classification of Judgments
- Ratio Decidendi and Authorities Referred
- Hyperlink to Cases Referred
- Cases Overruled / Reversed Status
- Hyperlink to Acts, Rules and Orders
- Multiple Equivalent Citations to 300+ Journals
- Supreme Court Orders 2001 onwards
- Highlighting of Important Paragraphs in SC Judgements
- True Copy of Judgements added in SC & 5 HC Judgements

3. PRIVY COUNCIL CASES

4. OTHER COURTS

- Federal Court
- Goa, Daman & Diu
- House of Lords/Queens Bench
- Kutch
- Lahore
- Nagpur
- Oudh
- Peshawar
- Rangoon
- Saurashtra
- Sindh

5. ORDERS OF TRIBUNALS & COMMISSIONS

- Appellate Authority for Industrial & Financial Reconstruction
- Appellate Tribunal for Electricity (APTEL)
- Appellate Tribunal for Foreign Exchange
- Appellate Tribunal for Forfeited Property (ATFP)
- Appellate Tribunal under Prevention of Money Laundering
- Armed Forces Tribunal
- Authority for Advanced Rulings (AAR)
- CEGAT/CESTAT
- Central Administrative Tribunal (CAT)
- Central Electricity Regulatory Commission (CERC)
- Central Information Commission (CIC)
- Central Sales Tax
- Company Law Board/NCLT
- Competition Appellate Tribunal (COMPAT)
- Competition Commission of India (CCI)
- Copyright Board
- Cyber Appellate Tribunal
- Debt Recovery Appellate Tribunal (DRAT)
- Debts Recovery Tribunal (DRT)
- Employee Provident Fund Appellate Tribunal (EPFAT)
- Income Tax Appellate Tribunal (ITAT)
- Industrial Courts
- Insolvency & Bankruptcy Board of India (IBBI)
- Intellectual Property Appellate Board (IPAB)
- Monopolies & Restrictive Trade Practices Commission
- National Company Law Appellate Tribunal (NCLAT)
- National Consumer Disputes Redressal Commission
- National Green Tribunal (NGT)
- Railway Claim Tribunal
- State Consumer Dispute Tribunal
- SEBI/Securities Appellant Tribunal (SAT)
- State Taxation Tribunal (STT)
- Telecom Disputes Settlement & Appellate Tribunal (TDSAT)
- Trade Mark Registry

6. INTERNATIONAL DATABASE

- Australia
- Bangladesh
- Canada
- Court of Justice of the European Communities
- Constitutions of 206 Countries
- Hongkong
- International Court of Justice
- New Zealand
- Pakistan
- Singapore
- South Africa
- Sri Lanka
- United Kingdom
- United States
- Others

7. BARE ACTS/STATUTES - CENTRAL & STATE

- 3500+ Central Bare Acts incorporating amendments
- Rules, Regulations, Schemes and Orders
- Hindi text of the Central Acts in PDF format
- Text of Amending Acts since 1860
- Repealed Acts and corresponding Repealing Acts
- Alphabetical, Chronological, Subject wise, Industry wise and Ministry wise classification of Acts
- Bare Acts Linking
- State Amendments to Central Acts
- Comparison between different State Acts or Central Acts or Any Central Act with State Act
- Tracking the history of amendments in Acts by way of footnotes
- Brief Facts – statement of objective, date of assent, effective date etc
- Annotations in most frequently used Central Acts
- Flags for bill pending in parliament for respective amendment act
- State Acts of all States of India
- Comparative Chart between the old & new Acts

8. BILLS IN PARLIAMENT AND ORDINANCES

- Full text of Bills introduced/ passed in both houses of Parliament
- Ordinances/Draft Bills
- Bill summaries (2010-current)
- Details of Bill including current status of Bill, Assent date etc.
- Subject-wise classification of Bills.

9. NOTIFICATIONS & CIRCULARS - CENTRAL

- Agriculture & Farmers Welfare
- Atomic Energy
- Bureau of Energy Efficiency
- Chemical and Fertilisers
- Communications
- Civil Aviation
- Coal
- Commerce & Industries
- Consumer Affairs, Food & Public Distribution
- Defence
- Electronics & IT
- Environment, Forest & Climate Change
- External Affair
- Finance & Corporate Affairs
- Food Processing Industries
- Health & Family Welfare
- Home Affairs
- Housing & Urban Poverty Alleviation
- HRD
- Information & Broadcasting
- IRDA
- Labour & Employment
- Ministry of Law & Justice
- Micro Small & Medium Enterprises
- Ministry of Mines
- Ministry of Railways
- Ministry of Statistics & Programme Implementation
- Ministry of Earth Sciences
- Ministry of Minority Affairs
- Ministry of Power
- Ministry of Steel
- Ministry of Textiles
- Overseas Indian Affairs
- Personnel, Public Grievances & Pension
- Petroleum & Natural Gas
- Press Information Bureau
- RBI
- Road & Highways Transport
- Rural Development
- Science and Technology
- SEBI
- Shipping, Road Transport & Highways
- Social Justice and Empowerment
- TRAI
- Urban Development
- Water Resources, River Development & Ganga Rejuvenation
- Women & Child Development
- Youth Affairs and Sports

10. STATE NOTIFICATIONS ISSUED BY STATE DEPARTMENTS OF VARIOUS STATE GOVERNMENTS

11. COMMITTEE REPORTS

- Comptroller & Auditor General Report
- Constituent Assembly Debates
- Finance Commissions Reports
- Law Commission Reports
- Police Commission Reports
- Reserve Bank of India Reports
- Standing Committee Reports
- Subject Specific Reports

12. DRAFT AGREEMENTS & DEEDS, FORMS ON VARIOUS SUBJECTS OF LAW

13. SECONDARY MATERIAL

The following commentaries are currently available online. The repository continues to grow as more commentaries are added:

- Code of Civil Procedure, 1908
- Code of Criminal Procedure, 1973
- Companies Act, 1956
- Constitution of India
- Consumer Protection Act, 1986
- Court Fees Act, 1970
- Copyright Act, 1957
- Employee Compensation Act, 1923
- Factories Act, 1948
- Indian Contract Act, 1872
- Indian Evidence Act, 1872
- Indian Stamp Act, 1899
- Industrial Disputes Act, 1947
- Juvenile Justice Act, 2000
- Limitation Act, 1963
- Negotiable Instruments Act, 1981
- Specific Relief Act, 1963
- Suits Valuation Act, 1887
- Transfer of Property Act, 1882

Legal taxonomy: It is a hierarchical structure which lists various topics & Sub topics of law under Acts.

Legal summary on Income Tax Act: Legal Summary gives a brief outline on the various provisions of the Income Tax Act, 1961 and gist of the case laws with equivalent citations.

14. MANUPATRA E BOOKS

Books published by Manupatra are available in E Format

15. DICTIONARY

- English Dictionary
- Universal's Law Dictionary (English)
- English-Hindi Dictionary

Content Details

BUSINESS & POLICY

1. WTO

- Overview & Membership of WTO
- Legal Texts and Documents
- Trade & Competition Policy
- Trade & Investment Measure
- Trade & Transfer of Technology
- Trade in Goods & Services
- Trade in Intellectual Property
- Trade in IT Products & Information & Communication
- Trade Policy Review Mechanism
- WTO Annual Reports & Trade Reports
- WTO Discussion Papers
- WTO Dispute Settlement
- WTO Regime & Small Scale Industries
- Directorate General of Safeguards, Govt. of India
- Recent Dispute Decisions Taken in WTO Specifically Related to India and Other Countries
- Reports on the Work Program on Electronic Commerce
- PIB Releases

2. ANTI-DUMPING

- Anti-Dumping Legislation/Acts
- Anti-Dumping Guideline
- Anti-Dumping Procedures & WTO
- Global Perspective of Anti-Dumping
- Bilateral Treaties
- Anti-Dumping Dispute Settlement
- Anti-Dumping Exporters and Importers
- Anti-Dumping Proceedings Initiated by India Against Other Countries (Case Studies)
- Documentation in India and Abroad
- WTO Anti-Dumping Committee Reports
- Annual Report of Ministry of Commerce
- Office Memorandum/Proforma /Trade Notices
- Notification & Circulars (Custom Tariff/Non-Tariff DGAD/DGSCCE)
- Appeals Against Findings of Designated Authority
- FAQs

3. ARBITRATION

- Introduction
 - Indian Arbitration**
 - Legislations
 - Arbitration in India
 - FICCI Tribunal of Arbitration
 - Model Arbitration Agreement
 - Services in Arbitrations in India
 - Notifications and Circulars
 - Press Releases
 - Schemes, Reports & Forms
 - List of Institutions Providing
- Articles
- Bilateral Treaties
 - International Arbitration**
 - International Commercial Arbitration
 - International Convention and Treaties
 - International Statutes
 - International Arbitral Institutions-Rules & Procedures
 - Rules and Procedures of Other Institutions
 - UNCITRAL Model Laws
 - Disputes Settled by Permanent Court of Arbitration
 - International Cases
 - Institutional and Specialized Arbitration

4. CYBER / IT LAWS / IPR

4.1 CYBER / IT LAWS

- Bills, Acts, Rules & Regulations
- Notifications & Press Releases
- Policy, Schemes, Guidelines & other Relevant documents
- Committee, Annual & Other Reports
- Electronic Governance
- Domain Name System
- International Reports / Guidelines / Acts
- Internet Corporation for Assigned Names & Numbers (ICANN)
- Forms
- FAQs

4.2 INTELLECTUAL PROPERTY RIGHTS (IPR)

- Introduction
- IPR Regime in India
- Trade Marks (TM)
- Patents
- Copyrights
- Designs
- Geographical Indications
- Press Releases, Notification & Circulars
- Committee & Annual Reports
- Acts, Rules & Regulations
- IP in E-Commerce Environment
- IP Strategies
- IPR Bilateral Cooperation
- International Agreements/Conventions & Treaties
- International cases - US/UK for Patent, TM, Copyrights, CPR Disputes, NAF, WIPO & OTHER IP cases
- Key Contacts & Addresses Related to IPR
- Procedures - Trademark

5. FOREX & BANKING

- Acts/Statutes & Rules Governing Banking and FOREX in India
- Bills & Ordinances
- Banking OMBUDSMAN'S scheme
- Banking Cash Transaction Tax [Relevant Provisions]
- Exchange Control Manual (as on date)
- FDI Policy
- FEDAI
- Laws and Documents relating to FEDAI
- Foreign Direct Investment Manual
- FEMA Regulations and Notifications
- Notification, Circulars & Press Releases for Bankers and for Bank Customers
- Guidelines for Foreign and Private banks
- AP (DIR) Circulars
- RBI Annual Reports
- RBI Forex Report
- Public Debt Management Quarterly Report
- Committee Reports/Recommendations
- Review of Annual Policies
- Debt Recovery Tribunal
- Annual Monetary and Credit Policies
- FAQs

6. CAPITAL MARKET

- Acts/Statutes
- Bills & Ordinance
- SEBI (Rules, Regulations and Guidelines)
- Depositories
- Derivatives
- Listing Agreements for Debentures, Equity & Securitized Debt Instruments
- FII, Arbitrators
- Corporate Governance
- Mutual Funds
- Stock Exchanges
- Investor Education
- FAQ on Buy Back Securities etc.
- Schemes
- Circulars & Notifications
- Committee Reports/Concept Papers
- Annual Reports
- Press Releases
- Secretarial Standards

7. CORPORATE LAWS

- Acts, Rules & Regulations
- Bills
- Procedures
- Competition Law
- Limited Liability Partnership
- Indian Accounting Standard
- NCLT
- Compliance Schedule
- Due Dates & Penalties
- Notifications & Circulars
- Directions & Guidelines
- Forms
- Committee/Annual Reports
- Resolutions
- Schemes & Orders
- Press Release
- FAQs

8. COMPETITION LAWS

- Overview
- Competition Law: India
- Statutes/Rules/Notifications
- Press Releases, Reports, Newsletter
- National Competition Policy
- International Agreements and Guidelines
- International Competition Laws (US, UK & EU)
- International Cases

9. EMPLOYMENT LAWS *(Module covers Labour, Industrial and Service Laws)*

- Legislative Enactment and Judicial System
- Rules and Regulations (Central & State)
- Guidelines/ Schemes
- Minimum wages and State Notifications
- Notifications from 1990 till Date
- Central pay Commission
- Pension
- ESI & EPF
- Employee State Insurance & PF
- Forms
- Annual Reports
- Committee Reports
- Bills/Ordinances
- International Case Laws/Conventions
- PIB Releases
- FAQs

10. DIRECT TAXATION

- Acts/Statutes
- Notifications & Circulars
- Committee and Other Reports
- CBDT Guidelines
- Accounting Standards
- Direct Tax Code
- Finance Acts
- Ready Reckoner on Direct Taxes
- Double Taxation Avoidance Agreements
- Schemes
- Transfer Pricing
- Tax Information Exchange Agreement
- Working Group on Foreign Investment
- International Taxation
- Forms/Challans

11. VAT (Value Added Tax)

- Acts/Statutes & Ordinances
- Notifications/Circulars
- Committee Reports
- VAT Schedules
- Schemes
- VAT Glossary
- EU Directives on VAT
- White Paper on VAT
- Forms

12. INDIRECT TAXATION

- Central Statutes/Acts, Rules & Regulations
- Notifications & Circulars
- Schemes / Guidelines / Drafts/Press Releases
- Customs Tariff/Central Excise Tariff
- Bilateral Treaties
- Manual/Exim Policy & Procedures/FTP
- Forms/Bonds/Applications (Excise/Customs)
- Committee Reports
- Goods & Service Tax
- Finance Acts
- Education Cess
- Key Contacts

13. FOREIGN TRADE POLICY AND PROCEDURES

- Introduction
- Acts, Rules & Regulations
- DGFT Notification/Public Notices/Circulars/Trade Notices
- Annual & Committee Reports
- Foreign Trade Policy for Various Years
- Foreign Trade Procedure for Various Years
- Exim Policy/Duty Drawback Rates/DEPB Rates
- Import - Export Code
- ITC Classification
- Special Economic Zone
- Trade Agreement
- Trade Promotion, Facilitation & Foreign Trade Procedure

14. HUMAN RIGHTS

- Historical Documents on Human Rights
- Bills
- Central Rules & Regulations
- International Human Rights Documents
- International Documents Ratified by India
- International Regional Conventions
- Important Instructions & Guidelines
- Committees/Commissions on Human Rights
- Forms
- Notifications & PIBs
- FAQs

15. INDIAN INDUSTRIAL POLICIES & PROCEDURES

- Acts, Rules & Regulations, Order & Schemes
- Industrial Procedures in India
- Framework of the Industrial Policy of India & FDI Policy
- Information relating to FDI, FTZ, EOU, EPZ, EHTP, STP & SEZ
- FDI Policy, Reports & DIPP Policy
- Entry Strategy for Foreign Investors
- Investment Promotion & Facilitation
- NRI Investment Policy
- Make in India
- Small Scale Industrial Policy and Annual Reports
- Statistics Related to Industrial Policy
- SIA Statistics Annual Issue
- Trade Investment & Facilitators
- Different Forms related to the Industrial Policy to set up an industry in India
- Notification
- Press Release & Press Notes
- FAQs

16. ENVIRONMENT

- Acts, Rules & Regulations
- Notifications
- Policies & Schemes/Guidelines
- PIB Releases on Environmental Issues
- Committee, Annual & Other Reports
- Bilateral Agreement/Joint Statement
- MOU in Field of Environment
- Action Plans on Climate Change
- Associations on Environment
- International Agreements & Conventions
- International Cases
- Key Contacts

17. MEDIA AND COMMUNICATION LAWS

- Acts/Statutes
- Bills & Ordinances
- Code and Guidelines
- Treaties & Conventions
- Telecom Tariff Orders
- Policies
- Rules and Regulations
- Notifications
- Annual reports
- Committee Reports
- Forms
- Press Releases
- FAQs

18. INSURANCE

- Acts, Rules & Regulations
- Circulars/Notifications
- Press Releases
- Committee Reports/Annual Reports
- Third Party Administrators (TPA)
- Actuaries
- Allied Acts - Relevant Provisions
- Reinsurance
- Guidelines
- Schemes
- International Cases
- Forms

19. CONSUMER

- Introduction
- Acts
- Rules and Regulations
- Schemes and Order
- Bills and Ordinances
- Annual Reports
- Notifications & Circulars
- Office Memorandum
- Press Releases
- Forms
- BIS
- Consumer Welfare Fund
- District Consumer Forums
- Landmark Judgments
- NCCF
- National Standard Bodies of ISO Member Countries
- State Consumer Dispute Redressal Commission
- FAQs
- Miscellaneous

20. POWER AND ENERGY

- Articles
 - Committee Reports
 - Foreign Direct Investment
 - Guidelines/ Schemes/ Orders
 - International Documents (Treaties, Agreements and Conventions)
 - Legislations/Statutes
 - Policies and Procedures
 - Press Releases
- Annual Reports of the following:**
- Bureau of Energy Efficiency
 - Department of Atomic Energy
 - Ministry of Coal
 - Ministry of New & Renewable Energy
 - Ministry of Petroleum & Natural Gas
 - Ministry of Power
- Notifications & Circulars:**
- Bureau of Energy Efficiency
 - Department of Atomic Energy
 - Ministry of Coal
 - Ministry of Petroleum and Natural Gas
 - Ministry of Power

21. MINES AND MINERALS

- Introduction
- Statutes/Acts
- Rules and Regulations
- Notifications & Circulars
- Policies and Procedures
- Annual & Committee Reports
- Guidelines and Schemes
- International Cooperation

22. REAL ESTATE

- Acts
- Rules
- Bills/Ordinances
- Notifications
- Bye Laws
- Guidelines
- Press Releases
- Annual Reports
- Schemes
- Smart Cities Mission
- Committee Reports
- Policies
- Forms
- RERA Ready Reckoner
- Manuals & Advisories
- Stamp Duty and Suit Valuation
- FAQs

23. GOODS AND SERVICE TAX (GST)

- Overview of GST
- Bills/Act/Rules
- Drafts
- Model GST/IGST Law
- Reports
- Rates
- Forms
- Business Processes
- Press Release
- Migration to GST
- GST Rate Finder
- GST Important Dates
- Discussion Paper
- Orders
- FAQs
- Other Documents

24. COMPLIANCE

Compliance Schedule for a company under

- CA Certificates
- Company Laws
- Income Tax
- Labour Laws
- Security & Exchange Board of India(SEBI)

25. INSOLVENCY

- Introduction
- Acts/Bills
- Rules/Regulations
- Notifications/Circulars
- Procedures
- Reports/Guidelines
- Regulator/Insolvency and Bankruptcy Board of India
- International laws
- Forms
- Cases in News
- Judgments Related to Important Sections
- Faqs

26. INTERNATIONAL LAW

Public International Law

- What is Public International Law
- Evolution of International Law
- Human Rights and Refugees
- Law of the Seas
- Law of Treaties
- Space law

Private International Law

- Introduction
- Commercial and Financial Law
- Family Law
- Harmonization of PIL or Conflict of Laws
- Insolvency
- Intellectual Property Law
- International Trade Law or Sale of Goods
- New York Arbitration Convention